

अभी किशाऊ में बांध के निर्माण के लिये आवश्यक अनुसन्धान कर रही है।

(ख) से (घ) . इस समय इसका प्रश्न नहीं उठता।

Kamla River

4858. Shri Shree Narayan Das: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the river Kamla on which a barrage has been recently constructed near Jainagar in Bihar is showing tendency to leave its present bed and flow towards east direction upstream in the territory of Nepal thus making the barrage useless; and

(b) if so, its present position and the steps taken to prevent the tendency of the river?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) and (b). Some spill channels of river Kamla in Nepal territory are tending to develop and are likely to become regular channels in course of time. In order to meet this situation, the Government of Bihar have formulated a scheme to extend the existing embankments on either side of river Kamla from the Indo-Nepal border for a few miles into Nepal territory. The permission of His Majesty's Government of Nepal has been sought for undertaking this work.

Work Charged Staff of C.P.W.D.

4859. Shri Vishram Prasad: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that under orders issued by the Government in 1962 transferring work-charged staff of C.P.W.D. to regular (classified) establishment on pensionable basis, their age of retirement was reduced from 60 to 58 years;

(b) whether it is also a fact that as a result of the above orders, a number of Work Assistants thus transferred to regular establishment have been retired on attaining the age of 58 years without any pensionary benefits due to want of permanent posts in which they could be confirmed; and

(c) if so, whether Government have any proposal under consideration to make these affected persons eligible for pension and to enhance their age of retirement?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) No. A number of categories, non-industrial in nature, were transferred from work-charged establishment where the age of retirement is 60 to the Regular Classified Establishment where the age of retirement is 58 for Class III employees. Options were given to the incumbents of the posts either to continue to remain on the work-charged establishment or to come over to the regular establishment.

(b) Yes.

(c) There is no proposal to enhance the age of retirement of the Work Assistants who opted to come over to the regular establishment. Proposals are, however, being framed to create additional permanent posts in the category of Work Assistant with effect from the 1st April, 1964. All workers who were in service on that date will be confirmed in these posts according to their seniority and suitability.

स्टाफ कारों का उपयोग

4860. श्री बिष्णु प्रसाद :

श्री गुलशन :

श्री प० ह० श्रील :

क्या बिस्व मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार की स्टाफ कारों का उपयोग प्रायः मन्त्रियों